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Prosecutions under Weights and Measures Act

- 4238. SHRI T. VENKATRAM REDDY: Will the Minister of CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION be pleased to state:
- (a) the number of prosecutions made under the Weights and Measures Act, State-wise, during the last two years;
- (b) whether it is a fact that in a number of Fair Price Shops also the proper certified weights are not used; and
- (c) what steps are being taken to see that proper certified weights and measures are used in Fair Price Shops?

THE MINISTER OF STATE IN THE SUPPLIES. MINISTRY OF CIVIL **AFFAIRS PUBLIC** CONSUMER æ KAMALUD-DISTRIBUTION (SHRI DIN AHMED): (a) to (c) The enforcement of the Weights and Measures Laws is done by the States/Union Territories. The details are not readily available in the Ministry, and will be collected from the States/Union Territories and will be laid on the Table of the House.

सुपर बाजार के कर्मचारियों के लिए कल्याण योजनाएं

- 4239. श्री गोपालींसह जी० सोलंकी: क्या नागरिक आपूर्ति, उपभोक्ता मामले और सार्वजनिक वितरण मंत्री यह बताने की कृपा करेंगे कि:
- (क) पिछले तीन वर्षों के दौरान सुपर बाजार के कर्मकारों के लिए केंद्रीय सरकार द्वारा अनुमोदित कत्याण योजनाओं का क्यौरा क्या है;
- (ख) उक्त योजनाओं से सुपर बाजार के कर्म-कारों को कितना लाभ हुआ है ; और
- (ग) यदि नहीं, तो क्या सरकार इस संबंध में कोई और कदम उठाने का विचार रखती है ?

नागरिक आपूर्ति, उपभोक्ता मामले और सार्वजनिक वितरण मंत्रालय में राज्य मंत्री (श्री कमालुद्दीन अहमव): (क) सुपर बाजार की अपने कमेंचारियों के लिए अपनी कल्याण योजनाएं हैं जिनका क्यीरा निम्नवत है:—

- (i) नि:शुल्फ स्वास्थ्य योजना ।
- (ii) किसी कर्मचारी की मृत्यु पर 1000/--क्ष्पए का भुगतान ।

- (iii) मृत कर्मचारी के आश्रित को नियमानुसार रोजगार देने की व्यवस्था ।
- (iv) छोटा परिवार कल्याण योजना के तहत संबंधित कर्मबारी को विशेष छुट्टी तथा एक विशेष वार्षिक वेतन-वृद्धि देना ।
- (ख) सुपर बाजार के कर्मचारी इस योजना के सहत उपलब्ध सभी सुविधाओं का लाभ उठा रहे हैं।
 - (ग) प्रश्न नहीं उठता ।

Loans taken by the Employees of Super Bazar

4240. SIRI GOPALSINH G. SO-LANKI: Will the Minister of CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether there is any provision for take-home salary for the employees of consumer societies viz. Super Bazar and Kendriya Bhandar, on percentage basis;
 - (b) if so, the details thereof;
- (c) what is the number of employees who have taken loans like housing, vehicle and emloyees credit society's loan during the last three years, in Super Bazar;
- (d) the number of (Persons) employees name-wise whose loans have been sanctioned and taken by the employees of the Super Bazar; and
- (e) the norms and policy laid down by the Management in this regard and the mode of repayment?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES, CONSUMER AFFAIRS & PUBLIC DISTRIBUTION (SHRI KAMALUDDIN AHMED): (a) No. Sir.

- (b) Does not arise.
- (c) Super Bazar has reported that the number of employees of Super Bazar who have availed of the facility of vehicle loan and loan from Super Bazar Co-operative Thrift and Credit Society at